GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION No. 2825 TO BE ANSWERED ON 25TH MARCH, 2025

TEQs IN MEDICAL INSTITUTIONS

2825. SMT. RENUKA CHOWDHURY:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the rationale behind the National Medical Commission's decision to allow non-medical graduates with M.Sc. and Ph.D. degrees to teach medical students in anatomy, biochemistry, and physiology during a transitional period;
- (b) the defined duration of the transitional period for allowing non-medical graduates to teach in medical colleges;
- (c) whether Government has responded to the concerns raised by medical professionals and associations regarding the Teachers Eligibility Qualifications (TEQs) draft guidelines allowing non-medical faculty in medical colleges, if so, the details thereof; and
- (d) the measures taken by Government to address the shortage of qualified medical faculty in colleges without compromising the quality of medical education?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a) to (d): The National Medical Commission Act, 2019 empowers the National Medical Commission to make regulations consistent with the Act and the rules made thereunder to carry out the provisions of the Act. In exercise of the powers conferred under Section 57 of NMC Act, 2019 the NMC has framed "Teachers Eligibility Qualifications in Medical Institutions Regulations, 2022".

As per Teachers Eligibility Qualifications Regulations, 2022, non-medical graduates having M.Sc. (relevant to medical education) and PhD qualifications granted by the recognized Medical College/Institute as regular on campus course in the subject concerned, can be appointed as Assistant Professors in the Departments of Anatomy, Physiology and Biochemistry.

The measures/steps taken by the Government to address the shortage of doctor/medical professional in the country include: -

- i. Centrally Sponsored Scheme for establishment of new medical college by upgrading district/ referral hospital under which 131 new medical colleges are already functional out of 157 approved medical colleges.
- ii. Centrally Sponsored Scheme for strengthening/ upgradation of existing State Government/Central Government Medical Colleges to increase MBBS and PG seats.
- iii. Under "Upgradation of Government Medical Colleges by construction of Super Specialty Blocks" of Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) scheme, a total of 75 projects have been approved, of which 71 projects are complete.
- iv. Under the Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have been started in 19 of these.
- v. DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- vi. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/Dean/Principal/ Director in medical colleges upto 70 years.
